

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF A. K. SPINTEX LIMITED

Registered Office: 14 K.M Stone, Biliya Kalan, Chittor Road, Bhilwara, Rajasthan

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of Mr Tilok Chand Chhabra, Mr Saurabh Chhabra, Mrs Saroj Chhabra and M/s Fashion Suitings (P) Limited (Collectively referred to as the "Acquirers"), in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on March 14, 2007 and the Corrigendum to the Public Announcement published on December 03, 2007 and Letter of Offer dated December 01, 2007.

1. Name of the Target Company : **A K SPINTEX LIMITED**
2. Name of Acquirers : **Tilok Chand Chhabra, Saurabh Chhabra, Saroj Chhabra and M/s Fashion Suitings (P) Limited**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : **FRIDAY, DECEMBER 07, 2007**
 - b) Date of Closure of the Offer : **WEDNESDAY, DECEMBER 26, 2007**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 13.00		Rs. 16.82	
2.	Shareholding of Acquirers before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares agreed to acquire by Acquirers by way of SPA	No. of Shares	%	No. of Shares	%
		2183400	65.09	2183400	65.09
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		670900	20	7800	0.23
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 1,12,84,538.00		Rs 1,31,196.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		2854300	85.09	2191200	65.32
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		841400 (25.08%)	500200 (14.91%)	841400 (25.08%)	1163300 (34.68%)

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Rs 3.82 per share
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers Mr Tilok Chand Chhabra, Mr Saurabh Chhabra, Mrs Saroj Chhabra resident of B-382, Shastri Nagar, Bhilwara, Rajasthan and Directors of Fashion Suitings (P) Ltd having its registered office at 3, Chhabra Mansion, Pur Road, Bhilwara, Rajasthan accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491;

E-mail: charteredcapital@gmail.com, delhi@charteredcapital.net

Contact Person: **Mr. Priyaranjan**

Date : 19.01.2008

Place : New Delhi

Business Standard, All Editions 22cms.x12 cms.@ Rs. 200/- = Rs. 52,800/-

Rashtriya Sahara, All Editions 22cms.x12 cms.@ Rs. 90/- = Rs. 23,760/-

Pratahkal, Jaipur 22cms.x12 cms.@ Rs. 35/- = Rs. 9,240/-

+Service Tax @ 1.86% = Rs. 1,596/-

Less 10% discount = Rs. 8,580/-

Net Amount Rs. 78,816/-